

Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Srinagar

Notification  
Srinagar, the 29 September, 2020

**S.O 281** -In partial modification to SRO notification No. SRO 519 of 2017 dated 21.12.2017 read with SRO119 of 2018 dated 5<sup>th</sup> March, 2018, SRO 170 of 2018 dated 12<sup>th</sup> April 2018, SRO 260 of 2018 dated 5<sup>th</sup> June, 2018 and S.O 73 dated 28<sup>th</sup> of February, 2020 regarding Budgetary support to the manufacturing units in the shape of reimbursement of State Taxes for promotion of Industries in the State of Jammu and Kashmir, the Government hereby adds 3rd proviso to clause 5.1 namely;

***"Provided further that for the period from 1<sup>st</sup> January 2020 to 31<sup>st</sup> March 2020, the eligible unit shall file an application by or before 15<sup>th</sup> October, 2020 and for the period from 1<sup>st</sup> April, 2020 to 30<sup>th</sup> June, 2020, the eligible unit shall file an application on prescribed format notified by Commissioner State Taxes Department on or before 15<sup>th</sup> November, 2020."***


By order of the Government Jammu and Kashmir.

Sd/-  
**(Dr.Arun Kumar Mehta), IAS**  
Financial Commissioner,  
Finance Department.

No: FD/BKG/99-2019-II  
Copy to the:-

Dated: 2 - 9 - 2020.

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Lt.Governor.
4. All Principal Secretaries to Government.
- 5 All Commissioner/Secretaries to Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K, Srinagar.
8. Commissioner, State Taxes Department, J&K, Srinagar.
- 9 . Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir.

  
(Firdousa Jan)

Under Secretary to Government,  
Finance Department



